

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. NO. 122(ND)/2017

CORAM:

PRESENT: SH. R. VARADHARAJAN
HON'BLE MEMBER(J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.01.2018**

NAME OF THE COMPANY: M/s. Amrish Gupta & Ors. V/s. M/s. Blue Ice
Farms Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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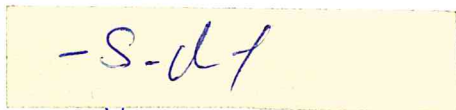
For the Petitioner (s): Mr. Ashutosh Gupta, Advocate

For the Respondent (s) : None

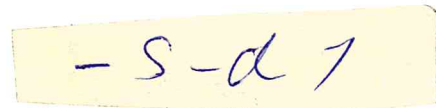
ORDER

The matter has been listed today for final arguments. None is present on
behalf of the Respondent. In the interest of justice, one opportunity is granted.

To come up on 13th April, 2018.



(R. Varadharajan)
Member (J)



(Ina Malhotra)
Member (J)